

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-514
IB-87/ND/2020
IA-1515/2024, IA-4405/2023

IN THE MATTER OF:

Swift Mail Communication

.....Applicant

Vs.

Iriisnit Communication Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 19.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Sanjeev Panda Counsel
For the Canara : Adv Hitesh Sachar

ORDER

Due to paucity of time, list this matter on **28.05.2024**.

**Sd/-
(Court Officer)**